


F. No 06/CESTAT/StatementI2011-CR

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066**

Dated: 14/02/2022

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/02/2022 is circulated for information.


(Swapnil Tiwari)
Assistant Registrar

Copy to :-

1. Computer Section (for uploading on the website)

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.02.2022.

YEARS	DELHI	MUMBAI	KOLKATTA	CHENNAI	BANG.	AHMEDBD.	ALLBD	CHD	HYD
1993	0	0	0	0	0	0	0	0	2
2000	0	1	0	0	0	0	0	0	0
2001	0	0	0	0	0	0	0	0	0
2002	0	0	0	0	1	1	0	0	0
2003	0	0	0	0	2	0	0	0	7
2004	6	0	0	0	0	0	0	0	4
2005	4	1	0	0	0	1	0	0	0
2006	15	6	0	0	0	5	0	0	0
2007	3	2	0	0	2	5	1	4	5
2008	5	5	0	0	15	2	3	7	3
2009	44	64	142	0	106	32	14	14	37
2010	45	16	198	7	470	84	14	67	16
2011	22	31	531	65	493	150	16	207	60
2012	52	448	412	88	678	461	63	292	381
2013	94	707	489	617	694	946	45	437	299
2014	145	1006	587	940	960	953	75	541	370
2015	166	970	558	1181	935	941	113	447	273
2016	254	1641	956	1172	1124	1032	103	354	476
2017	513	1601	854	1110	1024	903	113	532	560
2018	1274	2049	2309	1486	1039	1103	232	960	516
2019	1351	2162	1699	1082	399	1993	297	615	333
2020	907	1372	590	453	246	829	494	371	340
2021	2247	2398	968	698	839	1025	752	436	615
2022	110	274	51	46	0	58	0	32	2
TOTAL	7257	14754	10344	8945	9027	10524	2335	5316	4299

MONTHLY STATEMENT FOR THE MONTH OF JANUARY 2022 AS ON 01/02/2022

	OPENING BALANCE					FRESH INSTITUTION					APPEAL RESTORED					RECEIVED FROM OTHER BENCHES							
	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL
DELHI	987	2912	3250	83	7232	0	21	55	36	4	116	0	2	0	0	0	2	0	1	2	2	0	5
MUMBAI	3887	5944	4716	0	14547	0	17	199	58	0	274	0	0	11	1	0	12	0	0	0	0	0	0
KOLKATA	3848	2703	3800	0	10351	404	5	30	16	0	51	2	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	1859	3483	3586	0	8928	15	7	18	21	0	46	7	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2095	1669	5260	0	9024	10	1	2	14	0	17	0	0	0	0	0	0	0	0	0	0	0	0
AHMEDABAD	4748	2951	2816	0	10515	27	25	41	13	0	79	0	0	0	0	0	0	0	0	0	0	0	0
ALLAHABAD	668	785	900	0	2353	75	16	15	19	0	50	8	0	0	0	0	0	0	0	0	0	0	0
CHANDIGARH	2227	985	2094	0	5306	0	19	3	11	0	33	0	0	0	0	0	0	0	0	0	0	0	0
HYDERABAD	1145	986	2198	0	4329	11	0	1	1	0	2	0	1	0	0	0	1	0	0	0	0	0	0
TOTAL	21464	22418	28620	83	72585	542	111	364	189	4	668	17	3	11	1	0	15	0	1	2	2	0	5

1 Sanctioned strength of the Members is 33 and working strength is 16 as on 01.02.2022

2 Figures may be considered as tentative and subjected to further verification.

3 Members on leave during the month of January, 2022 for 10 days as under. (Details shown on the basis of leave applications submitted by the Members as were available in the Administration Section, CESTAT, New Delhi.)

Note :

1 Hon'ble Justice Shri Dilip Gupta, President	Nil	11	Sh. P. Dinesha Member(Judicial)	1
2 Sh. Ashok Jindal, Member(Judicial)	Nil	12	Sh. Ajay Sharma Member(Judicial)	Nil
3 Sh. Anil Choudhary, Member (Judicial)	Nil	13	Ms. Rachna Gupta Member(Judicial)	Nil
4 Sh. S. K. Mohanty, Member (Judicial)	Nil	14	Mr.Sanjiv Srivastava Member (Technical)	Nil
5 Sh. Ramesh Nair, Member (Judicial)	Nil	15	Dr. Suvendu Kumar Pati, Member(Judicial)	Nil
6 Ms. Sulekha Beevi C.S., Member(Judicial)	5	16	Mr. P. Anjani Kumar, Member(Technical)	4
7 Sh. P. K. Choudhary, Member (Judicial)	Nil			
8 Sh. Raju, Member(Technical)	Nil			
9 Sh. C. J. Mathews, Member(Technical)	Nil			
10 Sh. P. Venkata Subba Rao Member (Tech)	Nil			

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,				
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66				
Disposal and Institution for the month of January, 2022				
	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency


DELHI	7232	121	96	7257
MUMBAI	14547	286	79	14754
KOLKATA	10351	51	58	10344
CHENNAI	8928	46	29	8945
BANGALORE	9024	17	14	9027
AHMEDABAD	10515	79	70	10524
ALLAHABAD	2353	50	68	2335
CHANDIGARH	5306	33	23	5316
HYDERABAD	4329	3	33	4299
TOTAL	72585	686	470	72801

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL

Monthly statement of E-Hearing Matters for the month of Jan, 2022

S. No.	Bench	No. of Applications Received	No. of Appeals Listed	No. of Appeals Disposed	Remarks
1	DELHI	24	1043	47	(71 order reserved)
2	MUMBAI	0	0	0	
3	KOLKATA	20	158	58	Order Reserved-29
4	CHENNAI	3	0	3	
5	BANGALORE	4	96	14	23 Misc./Stay applications are also disposed.
6	AHMEDABAD	7	358	70	
7	ALLAHABAD	0	0	0	
8	CHANDIGARH	7	51	9	
9	Hyderabad	1	0	33	

AY	TRANSFERED TO OTHER BENCHES						DISPOSAL						CLOSING BALANCE					
	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY
0	1	0	1	0	2	0	58	17	21	0	96	0	952	2952	3266	87	7257	0
0	0	0	0	0	0	0	21	21	37	0	79	0	3883	6133	4738	0	14754	0
0	0	0	0	0	0	0	44	3	11	0	58	1	3809	2730	3805	0	10344	405
0	0	0	0	0	0	0	15	5	9	0	29	0	1851	3496	3598	0	8945	22
0	0	0	0	0	0	0	1	8	5	0	14	4	2095	1663	5269	0	9027	6
0	0	0	0	0	0	0	34	30	6	0	70	0	4739	2962	2823	0	10524	27
0	0	0	0	0	0	0	66	0	2	0	68	0	618	800	917	0	2335	75
0	0	0	0	0	0	0	18	2	3	0	23	0	2228	986	2102	0	5316	0
0	0	0	0	0	0	0	17	2	14	0	33	0	1129	985	2185	0	4299	11
0	1	0	1	0	2	0	274	88	108	0	470	5	21304	22707	28703	87	72801	546


 (Swapnil Tiwari)
 Assistant Registrar.